

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 228 OF 2018
AND
APPEAL NO. 235 OF 2018

Dated: 05th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Raj WestPower Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Suraj Das G.
Mr. Shashikant Modi

Counsel for the Respondent(s) : Mr. P.N.Bhandari for R-2 to R-4

ORDER

Heard learned counsel for the Appellant for some time.

Learned counsel for the Appellant submits that he is not pressing relief
at (c).

List this batch of appeals for further hearing on **10.04.2019**.

(S. D. Dubey)
Technical Member
Kt/pk

(Justice Manjula Chellur)
Chairperson